

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1587

ANSWERED ON:29.07.2015

M&A Policy

Maragatham Smt. K.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether in the absence of industry friendly policy, no merger and acquisition activity has taken place during the last 10 years;
- (b) if so, the details thereof and whether telecom industry wants the regulator to take steps to revise the Mergers and Acquisitions (M&A) policy to facilitate consolidation in an intensely competitive sector and help cut costs, improve services and reduce debt;
- (c) if so, the details thereof and the action taken by the Government in this regard so far;
- (d) whether Indian telecom sector rakes in one fourth of the worldwide average which is the lowest globally and the nationwide mobile number portability has added to the competition which have resulted the average realised rate per minute in India falling below base tariffs; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)

- (a) to (e) The information is being collected and will be laid on the Table of the House.